

- (b) if so, the progress so far made;
 (c) the total outlay proposed to be spent for the mill and its capacity; and
 (d) when it is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

- (b) to (d). Do not arise.

KHADI & VILLAGE INDUSTRIES, MANIPUR

2050. SHRI M. MEGHACHANDRA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the employees working in the Khadi & Village Industries Section of the Industries Department of Manipur are going to be retrenched since the Khadi & Village Industries Board have insisted on independently recruiting their staff;

(b) whether Government are making any efforts to give alternative jobs to them; and

(c) if so, how many of them have been given alternative jobs and how many are still unemployed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) All staff of the Khadi & Village Industries Section of the Industries Department of the Government of Manipur, if retrenched, will be either absorbed by the Khadi Board or the Industries Department of that Government.

- (c) Does not arise.

Correction of Answer to Unstarred Question No. 4257 dated 30th June, 1967 regarding Export of Beef.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): For the

reply given to part (a) of Unstarred Question No. 4257 answered on 30th June, 1967, the following may be substituted:—

(a) The export of beef at present is banned. Meat of bovine cattle exported during the past 5 years is as follows:—

	<i>Value in lacs of Rs.</i>	
1962-63		2.65
1963-64		3.04

There has been no further export since then.

Correction of Answer to Unstarred Question No. 190 dated 13-2-1968, regarding Khadi Centres in Orissa

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): In my reply to Unstarred Question No. 190 given in Lok Sabha on 13-2-1968, I had stated as below:—

“(a) Neither the Central Government nor the Khadi & Village Industries Commission have been informed about the closure of Khadi Centres in the State of Orissa. According to the information available with the Khadi & Village Industries Commission, the Khadi Centres in Orissa have not been closed. It may be explained that the Khadi Centres in the States are run by the State Boards, and the Khadi & Village Industries Commission has no administrative control over the functioning of the Khadi Centres in the States except that the Commission gives some financial assistance. However, information from the Government of Orissa is being collected and will be laid on the Table of the House.

(b) In view of the answer given to part (a), the question does not arise.”

Information has been now obtained from the Government of Orissa and it generally corroborates the impression of